GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4765 ANSWERED ON:23.05.2006 TRAFFICKING OF WOMEN AND CHILDREN Bhakta Shri Manoranjan

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Centre for Social Research has given their observation on the narrow scope of the SAARC convention in preventing and combating trafficking of Indian women and children for prostitution;
- (b) if so, the position of India in this regard as per SAARC; and
- (c) the steps taken/proposed to be taken to combat the human trafficking?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a) No, Sir.

(b)&(c) Does not arise.